

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 4407/2015

New Delhi, this the 11<sup>th</sup> day of December, 2015.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MR. P.K. BASU, MEMBER (A)**

Dr. Bharat Bhushan Arora,  
Associate Professor (Technical)  
(Mechanical Engineering)  
S/o Shri B.L. Arora,  
R/o 2571, Sector-16,  
Faridabad (Haryana)  
Aged around 50 years,  
Presently working at :  
Under Directorate of Training and Technical Education,  
Delhi, GNCT of Delhi  
(on Deemed Deputation to  
Delhi Technological University, Delhi). .. Applicant

(By Advocate : Shri Sourabh Ahuja)

## Versus

1. GNCT of Delhi,  
Through its Chief Secretary,  
Delhi Sachivalaya,  
Players Building,  
I.P. Estate, New Delhi-2.
2. Principal Secretary/Secretary,  
Department of Training & Technical Education,  
GNCT of Delhi,  
Muni Maya Ram Marg,  
Pitampura, Delhi-88.
3. Deputy Director,  
Secretariat Branch,  
Department of Training & Technical Education,  
GNCT of Delhi,  
Muni Maya Ram Marg,  
Pitampura, Delhi-88.

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up, learned counsel for the applicant seeks leave of this Tribunal to withdraw the O.A. with liberty to file a better one, in accordance with law.

2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid. No order as to costs.

**(P.K. BASU)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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